## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

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## <u>ORDER</u>

Counsel for petitioner. No representation on behalf of the respondents. Counter has not been filed. Counsel for petitioner stated that the parties are trying to settle the matter and prayed for time to make submissions. Meanwhile, the respondents are directed to file counter by the next date of hearing. Put up on 18.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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